

**NATIONAL COMPANY LAW TRIBUNAL ITEM NO : 30
ALLAHABAD BENCH**

**CA NO. 102/2019 IN
CP NO. (IB) 211/ALD/2017**

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2020 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : BHANSALI ENGINEERING POLYMERS LTD. V/S CROWN ALBA WRITING INSTRUMENTS INDIA PVT. LTD.

SECTION: 60(5) & 18(1) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/RP : MS. BABITA JAIN, ADV.

COUNSEL FOR THE RESPONDENT : SH. O.P. MISHRA, ADV.

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The matter was taken up today through Video Conferencing.

Heard Ms. Babita Jain, Advocate for the Applicant through Video Conferencing, who states that she was informed by the Ld. Counsel for respondent that he will not be available today and prayed adjournment for today.

As prayed, put up on 12th January, 2021 before the Regular Court/ Video Conferencing.

Dated : 02.12.2020


**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

*Typed by :
Kumud Narayan
(P.S.)*